

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

21. IA 880/2024 IA 710/2023 IA 3986/2022
In C.P. (IB)/434(MB)2018

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

MS. LAKSHMI GURUNG
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 18.04.2024

NAME OF THE PARTIES: - IA 880/2024 Phoenix Arc
Private Limited
V/s
Mittal Corp Limited
IA 710/2023 Mittal Corp Limited
Through Resolution Professional
V/s
Commissioner of Income Tax -1(1)
IN THE MATTER OF
Punjab National Bank (The Erstwhile
Oriental Bank of Commerce)
V/s
Mittal Corp Limited

Section: Rule 11 of NCLT, 2016 Sec 60(5) U/s 7 of (IBC)

ORDER

IA.No.880/2024, IA.No.3986/2024: - Adv. Manaswi Agrawal appeared for the Applicant in IA.No.880/2024 through VC. Adv. Mr. Mayank Bagla and Mr. Swapan Samdani appeared for the Respondent No-2 in IA.No.3986/2022 through VC. Counsel for the Respondent seeks time to file a reply. Time granted. Let the reply be filed within a period of one week, failing which the right to file reply shall stand forfeited. List this matter on **02.05.2024**.

IA.No.710/2023: - None appeared for the applicant. List this matter on **11.06.2024**.

Sd/-
ANIL RAJ CHELLAN
Member (Technical)
JAGDISH

Sd/-
LAKSHMI GURUNG
Member (Judicial)